

E.P.I. Park in Kerala

1221. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) the allocation of fund provided by the Government for setting up the Export Promotion Industrial Parks in Kerala during 1995-96;

(b) the estimated cost of this project and the State Government participation in the same; and

(c) the details of the objectives of the project?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Allocation of fund for setting up Export Promotion Industrial Parks (EIPs) is not made State-wise. An amount of Rs. 5.89 crores was released to the Govt. of Kerala on 24.3.95 for infrastructural development of EPIP at Kakkanad near Cochin. However, as the actual expenditure incurred on development works was only Rs 3 crores, no further Central Grant was released during 1995-96.

(b) The share of State Govt. in the total estimated cost of the project of Rs 26.56 crores has been indicated as Rs. 10 Crores.

(c) The objectives of the project include involving the State Govt. in export efforts and building up of infrastructure facilities for export oriented production.

[Translation]

Small Scale Units

1222. SHRI SUSHIL CHANDRA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of small scale units set up in India so far and the number out of them not functioning at present, State-wise; and

(b) whether the credit of a major portion of export goes to small scale industries and if so, the steps taken by the Government to prevent these units from closure and also to increase their number?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The State-wise number of small scale units, registered with the State Directorates of Industries, as on 31st December, 1995 is given in enclosed statement-I. The latest information on number of units not functioning is available from the second Census of SSI units conducted with the reference year 1987-88. The State-wise number of units in the frame as on 31.3.1988 and number of units found closed out of them is given in enclosed statement-II.

(b) The small scale sector accounted for nearly 35% of country's total exports in 1994-95.

The important steps taken by the Government both at Central and State levels to prevent closure and for promotion of small scale units are :

- (i) Technical support through inspection, guidance, workshops, testing, tool rooms and product-cum-process development facilities.
- (ii) Entrepreneurship development.
- (iii) Marketing support through price and purchase preference and through National Small Industries Corporation and State Small Industries Development Corporation;
- (iv) Infrastructural support by the State Governments through developed industrial plots, sheds, etc. and
- (v) Priority sector lending by banks/financial institutions in addition to above, based on Nayak Committee recommendations. RBI has issued guidelines for prevention of sickness and rehabilitation of sick units. These guidelines, besides modification of definition of sick SSI units includes reduced rate of interest for rehabilitation, prompt viability studies/nursing programmes of identified sick units, setting up of cells at important regional centres and Hed Office to deal with sick industrial units and provision of expert staff, including technical personnel to look into technical aspects. State Level Inter-Institutional Committees look into cases of sick SSI units and recommend revival proposals.

STATEMENT-I

Statewise number of registered Small Scale Units upto 31st December 1995

S No	State/UT	Commulative No. of SIDO Units as on 31st December, 1995
1	2	3
1	Andhra Pradesh	1,53,454
2	Arunachal Pradesh	1,200 (E)
3	Assam	18,637
4	Bihar	99,645 (P)
5	Delhi	28,787 (P)
6	Goa	5,081 (P)
7	Gujarat	1,24,857 (P)
8	Haryana	93,179 (P)
9	Himachal Pradesh	13,819
10	Jammu & Kashmir	25,879
11	Karnataka	1,13,049